

DIVISION BENCH
COURT - I

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/23(KB)2023
COMP.APPL/42(KB)2023,
COMP.APPL/44(KB)2023,
COMP.APPL/41(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	SHREE PANCHAMUKHI ENTERPRISES VS CORPORATE ISPAT ALLOYS LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearances (via video conferencing/physically)

Mr. S.K. Tiwari, Adv. : For Official Liquidator
Mr. Jayesh Choradia, Adv.

Mr. Arvind Das Gupta, Adv. : For Creditor
Mr. Hemant Tiwari, Adv.

Ms. Alisha Kar, Adv. : For Secured Creditors SBI Bank, Indian Bank
& IFSC

ORDER

1. Ld. Counsel for the parties present. This is a transferred petition from Hon'ble High Court of Calcutta.
2. Ld. Counsel appearing for petitioner namely Shree Panchmukhi Enterprises & Ors has placed on record a copy of order dated 29th of January, 2023 passed by Hon'ble High court in APO 206 of 2023.
3. In view of order passed by Hon'ble High court referred above, now the matter has to be heard by Hon'ble Learned Company Judge in Calcutta High Court.
4. Therefore, Registry is directed to transfer entire record of this petition received from Hon'ble High Court at the time of transfer of this petition to this Tribunal. Registry is directed to transmit this record expeditiously.
5. TP/23 along with all the connected IAs/CAs are **disposed of**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)